

DIVISION BENCH

ITEM NO.104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 108/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 14th February, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STATE BANK OF INDIA V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 OF IBC

Counsel Appeared Through Video Conferencing/ Physical Hearing (Hybrid Mode):

Sh. Sandeep Arora, Adv. : *For the Petitioner/ Financial Creditor*

Sh. R.P. Agarwal, Sr. Counsel assisted by Sh. Abhishek Tripathi, Adv.
: *For the Respondent/ Corporate Debtor*

ORDER

Learned counsel for the parties present.

Pleadings are complete in the present case.

The matter requires detailed consideration.

At joint request, let the matter to come up on Monday i.e. 20th February, 2023
at 02:30 PM for arguments

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

14th February, 2023

*Md. Zaid
(Stenographer)*